NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.39/7/HDB//2017
NAME OF THE COMPANY	Sree Ramakrishna Alloys Limited
NAME OF THE PETITIONER(S)	PEC Limited
NAME OF THE RESPONDENT(S)	Sree Ramakrishna Alloys Limited
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
PSi 2u	Advocate	7331108705	APOST
CREDREsenting IRP Kr. vikean Kiemo	2)		
Presentation of Report	<i>,</i>		
U			

Heard Ms. D. Siri Preeti, Learned Counsel for the IRP. IRP has already filed a memo. Post the case on 07.12.2017.

Member (T) Bm

r = 2

Member (J)